to Applicant/Respondent (s)

188

Mp No. 103/93
For extension
of time fixed
on 12/2/93.

Hele 912193

CP No. 72/93
For order Fined
on 22/7/93 at
Magpur.

Hali 17/5/93.

order/Judgement despatched to Applicant/Respondent (s) on 118193

84818/3



D.A. No.165/92 Dt. 22.7.1993.

Heard Shri A.S.Bhagat
for the applicant. The Departmental
Representative is present. By
Misc. Petition No.103/93 dt. 4.2.93
the Respondente had asked for six
months time for implementing the
order. We extend the time for
implementing the order up to 4.8.1993.
In view of this M.P. is disposed of
and C.P. 72/93 is also disposed of.

(M.Y.PRIOLKAR)
MEMBER(A)

(M.S.DESHPANDE), VICE-CHAIRMAN

в.